### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION Q. NO. 2160 TO BE ANSWERED ON 29.07.2022

#### **SEXUAL EXPLOITATION IN SHELTER HOMES**

#### 2160. SHRI M. BADRUDDIN AJMAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has taken note that cases of sexual exploitation at various shelter homes in the country are on rise and there is a need of immediate action to prevent such cases and if so, the details thereof indicating the shelter homes where such incident took place, State/UT-wise;
- (b) whether the Government has taken action on recommendations/suggestions made by the National Human Rights Commission in this regard;
- (c) if so, the details thereof and if not, the reasons therefore; and
- (d) the steps taken by the Government to prevent such cases and ensure punishment for culprits during the last five years?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The Government takes utmost care for the safety, security and well-being of women in shelter homes. In Swadhar Greh and Ujjawala Homes, there is a provision of three tier monitoring mechanism at District, State and Central Levels. The unlawful activities including denial of food, verbal abuse, corporal punishment and other forms of harassment by the members of management and staff result in stoppage of grant and blacklisting of the implementing agency without prejudice to criminal action.

No such recommendations/suggestions by the National Human Rights Commission have been received in the Ministry.

\*\*\*\*